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3
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judl.)

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

APPLICATION NO. 69/2000

OF 199

Applicant(s) Sri Badal Sarma.

Respondent(s) Union of India and others.

Advocate for Applicant(s) Mr. M. Chanda.

Mr. G. N. Chakrabarty.

Advocate for Respondent(s)

C.G.S.C.

Notes of the Registry	Date	Order of the Tribunal
<p>... and within time C. E. of Rs. 50/- deposited vide IPO BD No. 49/2000 Dated 17/2/2000</p> <p>AI 17/2/2000</p> <p>BS 17/2/2000</p>	21.2.2000	<p>Present: Hon'ble Mr. G.L. Sanglyine, Administrative Member.</p> <p>The applicant has submitted this application against transferring him from Dhubri to Guwahati in the same post.</p> <p>Heard Mr. J.L. Sarkar, learned counsel for the applicant, and Mr. A. Deb Roy, Sr.C.G.S.C. for the respondents.</p> <p>No scrutiny is necessary in this case.</p> <p>Therefore, I dispose of this applica- tion with a direction to the applicant to submit a representation to the competent authority of the respondents giving details of the case of his personal difficulties. The competent authority shall consider the case of the applicant and communicate a speaking order within one month from the date of receipt of the representation.</p> <p>If such representation is filed within</p>

contd/-

Notes of the Registry	Date	Order of the Tribunal
	21-2-2000	one month from the date of receipt of this order, until disposal of the representation, the order dated 13.12.1999 in so far as it relates to the applicant shall be kept in abeyance. Application is disposed of.
<p>2-2-2000</p> <p>copy of the order been sent to the C. for issuing the order to the applicant and law to the Smt. G. S. C.</p> <p>8 Issued vide S. No. 03 to 610 dt. 25.2.2000 8</p>	<p>1m</p> <p>22/2/2000</p>	<p><i>60</i> Member</p>

Central Administrative Tribunal

143 17 FEB 2000

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Guwahati Bench

GUWAHATI BENCH

(An Application under Section 19 of the Administrative Tribunals Act, 1985).

Title of the Case : O.A. No. 69/2000

Sri Badal Sarma : Applicant

-vs-

Union of India & Ors. : Respondents

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Filed by

Date : 17.02.2000

Advocate

Sri Badal Sarma

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

(An Application under Section 19 of the Administrative Tribunals Act, 1985).

Original Application No. 69 /2000

BETWEEN

Sri Badal Sarma

Son of late Munindralal Sarma

Working as Sub-divisional Inspector
of Post Offices,

Dhubri

..... Applicant

-AND-

1. The Union of India

Represented through the Secretary
to the Government of India,
Ministry of Communications,
Department of Post,
New Delhi.

2. The Chief Postmaster General

Assam Postal Circle
Meghdoot Bhawan,
Guwahati-781001

3. The Director of Postal Services,

Assam Circle, Meghoo Bhawan,
Guwahati.

4. Shri A.N.D. Kachari

Director of Postal Services
Assam Circle, Meghdoot Bhawan,
Guwahati-781001

...Contd...

8

Sri Badal Sarma

5. The Superintendent of Post Offices,
Goalpara Division,
Dhubri

..... Respondents

DETAILS OF APPLICATION

1. Particulars of orders against which this application is made.

This application is made against the impugned order of transfer and posting issued under letter No. Staff/3-10/92/CH-II dated 13/20.12.1999 by the Director of Postal Services, Assam Circle, Guwahati whereby the applicant is sought to be transferred from Dhubri to Guwahati in total violation of professed norms and praying for a direction to the respondents to allow the applicant to continue in his present place of posting till completion of his tenure period of four years.

2. Jurisdiction of the Tribunal.

The applicant declares that the subject matter of the application is within the jurisdiction of this Hon'ble Tribunal.

3. Limitation

The applicant further declares that the application is within the limitation prescribed under Section 21 of the Administrative Tribunals Act, 1985.

4. Facts of the Case.

That the applicant is a citizen of India and as such, he is entitled to all the rights, protections

Contd...

Su' Badal Seng

N

and privileges as guaranteed under the Constitution of India. The applicant is presently working as Sub-divisional Inspector of Post Offices, Dhubri. He was posted at Dhubri from Rangia and reported for duty at Dhubri on 7.1.1997. The applicant completed only three years of service at Dhubri on 7.1.2000.

It is categorically stated that as per the policy of transfer and posting issued by the Department of Posts the applicant is entitled to continue in a particular place or station till completion of four years, in otherwords tenure posting of the applicant is four years in a particular station.

It is stated that in spite of applicant's best effort he could not obtain a copy of the transfer and posting policy which is in vogue in the Department of Posts. Therefore the Hon'ble Tribunal be pleased to direct the respondents to produce the copy of the said transfer and posting policy before the Hon'ble Tribunal at the time of hearing of this application.

4.3 That your applicant while serving at Dhubri he was promoted to the post of Assistant Superintendent of Post Offices vide order issued under Memo No. Staff/2-29/91 dated 12.6.1998. However, the applicant on the same date vide another Memorandum dated 12.6.1998 the applicant was ordered for posting at Nowgaon to the promotional post. The applicant however vide his representation dated 12.6.98 addressed to the Chief Postmaster General, Assam Circle, Guwahati prayed one year time for joining in the promotional post of Assistant

Contd....

Adv. Badal Sarma

Superintendent of Post Offices. The Chief Postmaster General, Assam Circle, Guwahati vide his Memo bearing No. Staff/1-441/88 dated 31.8.1998 informed the applicant that Director of Postal Services was pleased to consider and accept the request as was made by the applicant and also observed that consequent on refusal of promotion the applicant will not be promoted for one year from the date of refusal i.e. 12.6.1998 and he would loose seniority on eventual promotion in the extending rule.

Copy of the promotion order dated 12.6.98, posting order dt. 12.6.98 and representation dated 12.6.98 and reply dated 31.8.98 are annexed hereto and the same are marked as Annexures-1, 2, 3 and 4 respectively.

4.4 That your applicant after receipt of the letter dated 31.8.98 submitted another representation addressed to the Director of Postal Services, Assam Circle, Guwahati on 22.10.99 praying interalia that his case for promotion may be considered against the existing vacancy of Superintendent of Post Offices available at Goalpara Sub-division or alternatively applicant be allowed to complete his tenure as Sub-divisional Inspector of Post Offices, Dhubri.

4.5 That most surprisingly the Chief Postmaster General issued a transfer and posting order in respect of the applicant vide his letter No. Staff/3-10/92/ CH-II dated 13./20.12.99 whereby the applicant is sought

Contd.....

Sre' Badal Deka

to be transferred and posted from Dhubri to Guwahati in total violation of professed norm. In this connection it is categorically stated that the applicant is entitled to continue/stay till completion of four years at Dhubri as per the transfer and posting policy issued by the Department of post whereby the tenure has been fixed for four years in a place/station in the cadre of Sub-divisional Inspector of Post Offices. In this connection it is stated that the applicant due to his domestic problems could even avail the promotional benefit issued under order dated 12.6.98. In such a compelling circumstances and specially when the applicant is entitled to stay at Dhubri till completion of four ^{years} tenure, the respondents in total violation of the transfer policy and on extraneous consideration included the name of the applicant in the routine transfer order issued under impugned letter dated 13/20. 12.99. The applicant has been picked up for transfer and posting as because he could not carry out the order of posting to the promotional post at Nowgaon. It is relevant to mention here that the promotion order was in fact issued by Shri A.N.D. Kachari, Director of Postal Services, Assam Circle, Guwahati. However after receipt of the application for inability to join at Nowgaon on promotion from the applicant Shri A.N.D. Kachari, respondent No.4 got annoyed with the applicant and in fact in colourable exercise of power he has now included the name of the applicant in the routine transfer knowing well that the applicant due to domestic problems could not avail the promotional benefit granted under Memo dated 12.6.1998.

Contd....

Sri Radol Saikia

It is also relevant to mention here that the applicant is sought to be transferred and posted at Guwahati vide impugned order dated 13/20.12.99 in the same cadre i.e. Sub-divisional Inspector of Post Offices, without considering his case in the promotional post of Assistant Superintendent. Therefore it is abundantly clear that the impugned order has been issued on extraneous consideration and with a mala fide intention to harass the applicant as because the applicant could not avail the promotional benefit to the post of Assistant Superintendent of Post Offices which was issued under Memo dated 12.6.1998 due to his domestic problems. As such the impugned order issued under letter dated 13/20.12.99 is liable to be set aside and quashed.

A copy of the impugned order dated 13.20.12.99 is annexed hereto and the same is marked as Annexure-5.

4.6 That your applicant begs to state that the applicant also submitted his representation dated 20.12.99 being a disciplined employee of the Department of Post, in the said representation the applicant inter alia prayed for retention in his present place of posting at Dhubri. But unfortunately the applicant could not retain the copy of the said representation. However, the applicant did not receive any reply. In the compelling circumstances finding no other alternative the applicant is approaching the Hon'ble Tribunal praying for a direction to the respondents to allow the applicant to continue in his present place of posting till completion of four years of tenure at Dhubri.

Contd....

Mr. Badal Sarma

4.7 That it is stated that in the impugned order of transfer and posting no reason has been mentioned for violation of the transfer and posicy posting while issued the order of transfer in respect of the applicant. As such the impugned order of transfer and posting is liable to be set aside and quashed in respect of the applicant on the ground that the professed norm of transfer is violated in the instant case of the applicant.

4.8 That it is stated that the applicant could not avail the promotional benefit to ~~hide~~ over his domestic problems. However if the authority decides to transfer hims out of Dhubri in that event it is obligatory on the part of the respondents to transfer him to a promotional post of Assistant Superintendent of Post Offices. Otherwise it will cause irreparable loss to the present applicant. Therefore Hon'ble Tribunal be pleased to direct the respondents to retain/continue the applicant in his present place of posting at Dhubri till consideration of his promotion to the post of Assistant Superintendent of Post Offices. In this connection it is also stated that after a lapse of one year as was observed by the Chief Postmaster General in his letter dated 31.10.98 the applicant is entitled to get promotion to the post of Assistant Superintendent of Post Office in reply to the representation of the applicant whereby he expressed his inability to join at Jowgaon due to his domestic~~s~~ problems to the promotional post of Assistant Superintendent of Post Offices.

Contd....

Dr. Badal Saha

4.9 That your applicant/s begs to state that till filing of this applicant has not yet been received the order of release. However the applicant is on medical leave.

4.10 That this application is made bonafide and for the cause of justice.

5. Grounds for relief with legal provisions

5.1 For that the impugned order of transfer and posting has been issued in total violation of transfer and posting policy issued by the Department of Post, as such the same is liable to be set aside and quashed so far as the applicant is concerned.

5.2 For that the impugned order of transfer and posting is issued in violation of professed norms as such the impugned order is liable to be set aside and quashed so far as the applicant is concerned.

5.3 For that as per transfer policy is determined in a particular place or station has been fixed for four years.

5.4 For that the applicant is completed three years of service on 7.1.2000 at Dhubri i.e. in the present place of post of the applicant.

5.5 For that the respondents have accepted the representation for deferment of his promotion order to the post of Assistant Superintendent of Post Offices ~~xxxxxxxxxxxx~~ vide their letter dated 31.8.98. Therefore they are barred by law of estoppel to transfer the applicant in the same cadre of

Sr. Badal Salu

Sub-divisional Inspector of Post Offices.

5.6 For that the applicant is entitled to continue/ stay in his present place of posting till completion of four years of tenure posting or alternatively till consideration of his promotion to the post of Assistant Superintendent of post Offices.

5.7 For that the order of promotion issued under Memo dated 12.6.1998 is still in force as because ~~the~~ neither the said order of promotion to the post of Assistant Superintendent of Post Offices dated 12.6.98 cancelled nor the same has been modified.

6. Details of remedies exhausted.

The applicant states that he has no other alternative or other efficacious remedy than to file this application before this Hon'ble Tribunal for protection of his valuable right.

7. Matters not previously filed or pending before any other court.

The applicant further declares that they had not previously filed any application, writ petition or suit regarding the matter in respect of which this application has been made, before any Court or any other authority or any other Bench of the Tribunal nor any such application, writ petition or suit is pending before any of them.

Contd...

Rn. Badal Salma

8. Reliefs sought for :

Under the facts and circumstances of the case the applicant prays that Your Lordships would be pleased to issue notice to the respondents to show cause as to why the relief sought for by the applicant shall not be granted, call for the records of the case and on perusal of the records and after hearing the parties on the cause or causes that may be shown, be pleased to grant the following reliefs :

- 8.1 That the Hon'ble Tribunal be pleased to set aside and quashed the impugned order of transfer and posting issued under letter No. Staff/3-10/92-CH-II dated 13/20.12.1998 (Annexure-5).
- 8.2 That the Hon'ble Tribunal be pleased to direct the respondents to allow the applicant to continue in his present place of posting at Dhubri till completion of four years of tenure in the light of the transfer and posting policy issued by the Department of Posts.
- 8.3 Costs of the Application
- 8.4 Any other relief or reliefs to which the applicant is entitled to, as the Hon'ble Tribunal may deem fit and proper.

9. Interim order prayed for :

During the pendency of this application the applicant prays for the following reliefs :

- 9.1 That the Hon'ble Tribunal be pleased to stay the operation of the impugned order of transfer

Su. Basel Sarng

and posting issued under letter No. Staff/3-10/92-CH-II dated 13/20.12.99 (Annexure-5) be stayed till disposal of this application.

10.

This application has been filed through advocate.

11. Particulars of I.P.O.

i.	I.P.O. No.	: 06492327
ii.	Date of Issue	: 17-2-2000
iii.	Issued from	: G.P.O., Guwahati.
iv.	Payable at	: G.P.O., Guwahati.

12. List of enclosures

As stated in the Index.

..... Verification

Sri Badal Saha

V E R I F I C A T I O N

I, Sri Badal Sarma, son of late Munindralal Sarma, aged about 55 years working as Subdivisional Inspector of Post Offices, Dhubri, do hereby verify that the statements made in paragraphs 1 to 4 and 6 to 12 are true to my knowledge and those made in paragraph 5 are true to my legal advice and I have not suppressed any material fact.

And I sign this verification on this the 17th day of February, 2000.


Signature
Sri Badal Sarma

DEPARTMENT OF POSTS: INDIA
 OFFICE OF THE CHIEF POSTMASTER GENERAL, ASSAM CIRCLE
MEGHDOOT BHAVAN, GULAHATI-1.

Memo No. Staff/2-29/91

Dated at Guwahati the 12-06-91.

The promotion of the following IFOs in the cadre of Asstt. Supdt. of Post Offices as on regular basis in the scale of Rs.6500-200-10,500/- is approved with immediate effect.

1. Sri Abinash Saha.
2. Sri Tapan Kr. Chaudhury.
3. Sri Bhagreswar Kalita.
4. Sri Kutubuddin Ahmed.
5. Sri Ranjoy Biswas(SC).
6. Sri Ram Ch. Babha(ST).
7. Sri Prabin Boro(ST).
8. Sri Sadal Sharma. (P.D. 10/1/91)
9. Sri Ranjit Basumatary(ST).
10. Sri B.B. Chaudhury.
11. Sri Rabindra Biswas(SC).

(A. K. B. KACHARI)
 Director of Postal Services
 Assam Circle, Guwahati-781001.

Copy to:

- 1 - 9. All Sr. Supdt./Supdt. of POs in Assam Circle.
10. The PMG(Vig), Circle Office, Guwahati.
- 11-21. Official concerned.
- 22-32. PF of the officials.
33. The A.D.(A/Cs), C.O./GHY.
34. The A.O(Bgt), C.O./GHY.
35. Office copy.

(I. FANGERNUNGSANG)
 Asstt. Postmaster General(Stai.)
 For Chief Postmaster General
 Assam Circle, Guwahati - 781001.

16

1644 Annex 2

DEPARTMENT OF POSTS:: INDIA
OFFICE OF THE CHIEF POSTMASTER, GENERAL, ASSAM CIRCLE
LEHDOOT BHUAN, GUWAHATI-1.

Memo No. Staff/2-29/91

Dated at Guwahati the 12-06-90.

The following order of transfer/posting is issued on promotion to ASPOS cadre in respect of the following officials to have immediate effect.

1. Sri Ranjit Kr. Sacumary, IPOS(Inv), C.O./Guwahati on promotion to ASPOS cadre is posted as ASPOS(Inv), R.O./Guwahati on regular basis against vacant post.

2. Sri Badal Barma, IPOS, Dhubri on promotion to ASPOS cadre on regular basis is transferred and posted as ASPOS(Inv), Dibrugarh on termination of the local arrangement. The official may get relieved on local arrangement to join his assigned post.

3. Sri B. S. Chaudhury, IPOS(II), O/O PIC, Dibrugarh on promotion to ASPOS cadre on regular basis is transferred and posted as ASPOS, North Lakshimpur Sub-Division vice Sri Tarun Bora reverted to IPOS.

The posting order of Sri Tarun Bora as aforesaid is being issued separately.

The following officials now approved in ASPOS cadre and presently working as ASPOS on adhoc basis will continue in their present posts as on regular basis until further orders.

SL.No.	Officials	Post held on adhoc.....	Posted as on regular basis.
1.	Sri Abinash Saha	ASPOS(OD)/Dibrugarh	ASPOS(OD)/Dibrugarh.
2.	" Tapan Kr. Chaudhury	ASPOS(DN)/Dhubri	ASPOS(DN)/Dhubri.
3.	" Bhadreswar Kalita	ASPOS, West Sub-Dn Guwahati	ASPOS, West Sub-Dn Guwahati.
4.	" Kutubuddin Ahmed	ASPOS(3D Cell), C.O./Guwahati	ASPOS(3D Cell) C.O./Guwahati.
5.	" Ram Joy Biswas	ASPOS(II), Tinsukia	ASPOS(II)/Tinsukia
6.	" Ram Ch. Rabha	ASPOS(HJ)/Guwahati	ASPOS(HJ)/Guwahati
7.	" Prabin Boro	ASPOS(HJ)/Nalbari	ASPOS(HJ)/Nalbari
8.	" Rabindra Biswas	ASPOS, Goalpara Sub-Dn.	ASPOS, Goalpara Sub-Division.

Contd. 2

Usual charge report may be furnished to all concerned.

(A. N. D. KICHRI)
Director of Postal Services
Assam Circle, Guwahati-781001.

Copy to:

- 1 - 9. All Sr. Supdt./ Supdt. of POs in Assam Circle.
10. The A.D.(A/Cs), C.O./Guwahati.
11. The AAO(Bug), C.O./Guwahati.
- 12-22. Officials concerned.
- 23-33. FF of the officials.
34. The APMG(Vig), C.O./GM.
35. The Office Supdt., C.O./GM.
36. The PG, R.O./Guwahati.
37. Sr. PA to PG, R.O./Guwahati.
38. Arrangement File of ASPOs.
- 39-40. Office copy/ pare.

(I. P. GERUNGSINGH)
Asstt. Postmaster General(Staff)
For Chief Postmaster General
Assam Circle, Guwahati - 781001.

Re: -
 Sri Badal Sarma
 Subdivisional Inspector of PO's
 Dhubri Sub-Dn Dhubri
 Pin - 783 301.

To
 The Chief Postmaster General
 Assam Circle Guwahati - 1.

Sub:- Prayer for acceptance of Option for stayal of promotion to the ASPO's Cadre of Sri Badal Sarma at the present juncture.

Ref:- Your memo no Staff/2-29/91

Dated the ~~XXXXXX~~ 12.06.98.

Hon'ble Sir,

With due respect and humble submission I beg to lay the following few lines on the prayer above for your kind consideration.

That Sir, due to some personnal unavoidable trouble I compelled to take the request transfer from Rangia Sub-Dn to Dhubri Sub-Dn after serving 3 (three) years at the Rangia Subdivision and on your kind consideration and order I Joined the Dhubri Subdivision on 7.1.97 forgoing TA/TP etc.

That Sir, my only daughter is in marraigable age and I have to searching the bridegroom for my daughter. My present working position is helping me to do that task and no other guardians in my family except me and thereby I took the request transfer from Rangia to Dhubri.

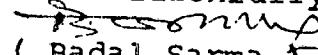
That Sir, I am a Diabetic patient, The consulting doctor advise me to make Routine walking atleast 8 km per day to keep the body fit in working position and sugarfree. By the condition of my present service as Subdivisional Inspector of post offices I have privilege to comply with the doctor advice for the betterment of my health.

That Sir, considering the all aspects I am compelled to prayer for stay of my promotion to the Cadre of the ASPO's at the present juncture and prayed for your kind honour to accept my option for stayal atleast 1 (one) year, in the present cadre/position.

I would therefore fervently request your kind honour kindly to accept my option for non acceptance of promotion to the Cadre of the ASPO's till completion of the ~~XXXXXX~~ marriage of my daughter or for the period of 1 ~~one~~ year whichever earlier.

With profound regards.

Yours faithfully


 (Badal Sarma)

SDI(PO's) Dhubri Sub-Dn
 Dhubri.

Copy to:-

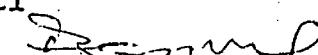
1.

The Supdt of post offices Dhubri Division Dhubri for favour kind information and N/A and with the humble prayer for recommendation.

Adv

Copy:- 2.

The Hon'ble CPMG/Guwahati


 (BADAL SARMA)
 SDI/PO's/DHUBRI SUB-DN
 DHUBRI.

DEPARTMENT OF POSTS: INDIA
 OFFICE OF THE CHIEF POSTMASTER GENERAL, ASSAM CIRCLE
 MEGHDOOT BHAWAN, GUWAHATI-1

Memo No. Staff/1-441/88 Dated at Guwahati the 31-08-98.

Sri Badal Sarma, IPOS, Dhubri was promoted to the cadre of ASPOS on regular basis vide this office memo No. Staff/2-29/91 dated 12-6-98. The official vide his representation dtd. 12-6-98 has stated his inability to accept the promotion under certain domestic constraint and requested for continuance in his present cadre.

The DPS, Assam Circle, Guwahati is pleased to consider and accept the request as made by the official.

Consequent on refusal of promotion as above, Sri Badal Sarma will not be promoted for one year from the date of refusal i.e. 12-6-98 and he will loose seniority on eventual promotion under the existing rules.

Sd/-

(I. PANGERNUNGSANG)
 Asstt. Postmaster General(Staff)
 For Chief Postmaster General
 Assam Circle, Guwahati - 781001.

Copy to:

1. The SPOs, Dhubri w.r. to his No. B-633 dtd. 2-7-98.
2. Sri Badal Sarma, IPOS, Dhubri.
3. PF of the officer.
4. Arrangement file of ASPOS.
5. File No. Staff/2-29/91.
6. Office copy.

For Chief Postmaster General
 Assam Circle, Guwahati-781001.

16
DEPARTMENT OF POSTS :: INDIA ::
OFFICE OF THE CHIEF POSTMASTER GENERAL :: ASSAM CIRCLE ::
GUNAHATI :: 781 001.

Annexure-5

No :- Staff/3-10/92/Ch-II

Dated at Guwahati,
the 13th Dec. 1999.

The following transfer and posting order are issued to have immediate effect in the interest of service.

<u>Name of the officials</u>	<u>Present place of working</u>	<u>Place of post on transfer</u>
1. Sri Badal Sarma,	IPOS/Dhubri,	IPOS(uniform), PSD/Ghy. vice Sri B. Haloi transferred.
2. Sri Bhubaneswar Haloi,	IPOS(Uniform), PSD/Guwahati.	IPOS/Pathsala vice Sri Thakur das Saha transferred.
3. Sri Thakurdas Saha,	IPOS/Pathsala,	IPOS(Planing), RO/Ghy. vice Sri A.J. Sarkar, transferred.
4. Sri A.J. Sarkar,	IPOS(Planing), RO/Ghy.	IPOS/Dhubri vice Sri Radal Sarma transferred.
5. Sri Abbas Ali,	IPOS/Nagaon(East).	IPOS/Mangaldoi- against vacant post.
6. Sri Dimbeswar Hazarika,	IPOS/Sibsagar,	IPOS/Nagaon(East) vice Sri Abbas Ali, transferred.
7. Sri Bijoyananda Hazarika,	IPOS/Tezpur,	IPOS/Sibsagar vice Sri Dimbe- swar Hazarika transferred.
8. Sri N.H. Laskar,	IPOS/Nalbari,	IPOS/Katimganj against vacant post.

The officials on transfer may be relieved on office arrangement to join their assigned posts early.
Usual charge reports may be furnished to all concerned.

(A.N.D. Kachari)
D.P.S.
o/o the Chief Postmaster General
Assam Circle:Guwahati-781 001.

Copy to :-

- 1-9). All Sr. Supdt./Supdt. of POS in Assam Circle.
- 10-11) The Supdt./PSD/NESD, Guwahati,
- 12). The P.M.G., RO/Ghy.
- 13). The APMG(Vig), CO/Ghy.

Sister
Advocate

23

-(do)-

15-22). Officials concerned.

23-30). PF of the official.

- 31). The AD(A/Cs), CO/Ghy.
- 32). The AAO(Bgt), CO/Guahati.
- 33). PA to DPS, CO/Guahati.
- 34). Sr. PA to CPMG, CO/Ghy.
- 35). Office copy.

Asstt. Postmaster General(S)
Assam Circle:Guwahati-781 001.
